

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. D-85-GT-2012

Date: 17.6.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Petition No. D-85-GT-2012: Approval of tariff of Korba Super Thermal Power Station Stage-III (500 MW) from 21.03.2011 to 31.03.2014, after the truing up exercise.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **1.7.2013**:

1. The detailed clarification/explanation with respect to Form-9A needs to be furnished, on the following:
 - a. Total additional during 2010-11 (21.03.2011 to 31.03.2011) has been shown as ₹16.21 lakh. However, corresponding liability addition has been shown as ₹2032.47 lakh. To clarify as to how liability addition exceeds the amount of capital addition.
 - b. The closing liability as on 31.03.2011 (₹15657.49 lakh) is much lesser than the sum of opening liabilities as on 21.03.2011 (₹17689.96 lakh) and addition during 21.03.2011 to 31.03.2011 (₹15657.49 lakh).
 - c. Closing liabilities as on 31.03.2011 (₹15657.49 lakh) does not match with the opening liabilities as on 01.04.2011 (₹0.16 lakh).
 - d. Closing liabilities as on 31.03.2012 is much higher than the sum of opening liabilities as on 01.04.2011 (₹0.16 lakh) and addition during 2011-12 (₹2736.15 lakh).
2. Form-9A/9B needs to be furnished showing separate details (break up) of IDC, FC, FERV & Hedging cost, if any.
3. Soft copy of the petition (in excel).
4. Workings in support of short term ERV claimed.
5. The following additional details in respect of assets de-capitalized during the year (if any), whether claimed as additional capital expenditure or claimed under the head exclusions, shall be submitted:
 - a) Nature of de-capitalization (whether reversal/actual de-cap);
 - b) Name of asset;
 - c) Original value of asset capitalized;
 - d) Year of put to use; and
 - e) Depreciation recovered till date.

6. (Year wise) details in respect of interest on loan for the period 2009-11 shall be submitted, on the following
 - a) Total interest for the period;
 - b) Total interest capitalized to gross block during the period;
 - c) Total interest transferred to CWIP during the period; and
 - d) Total interest charged to revenue during the period.
7. To certify that cumulative expenditure shown at form 14A represents cash expenditure only. In addition, the cumulative expenditure as shown at form-14A (on cash basis) position to be furnished as on station COD as cumulative expenditure as on 31.03.2011 includes additional capital expenditure beyond COD also.
8. Reconciliation of cumulative expenditure as on COD to be furnished with Gross Block, CWIP and/or capital advances position.
9. The following details in respect of inter-unit transfer of assets whether prior to or post COD (if any), to be submitted:
 - i) The name of sending station in case of inter-unit inward & receiving station in case of inter-unit outward of assets:
 - ii) The original value of gross block of such asset:
 - iii) The name of such asset: and
 - iv) Year of put to use of such asset for the first time.
 - v) Year of such transfer:
 - vi) Value at which such asset has been capitalized at the instant station;
 - vii) Balance liability corresponding to such transferred asset; and
 - viii) Certificate stating the original value of such transferred asset has been de-capitalized at the transferring station.
10. The workings of ₹7.33 lakh & ₹ 572.57 lakh excluded from the cumulative depreciation on account of depreciation/under recovery of capacity charges due to performance below normative level for the years 2010-11 & 2011-12 respectively shall be submitted.
11. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)